Annexure − 5 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024 List of operational creditors (Workmen) (Amount in₹)																									
													SI. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent	Amount of any mutual dues, that	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
															Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	may be set-off			
NIL NIL																									
Annexure – 6 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024																									
List of operational creditors (Employees) (Amount in₹)																									
S1.	Name of authorised	Details of	claim	Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any													
No.	representative, if any	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	under verification	admitted														
1							NIL																		